

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/141/2016  
NAME OF THE PETITIONER(S) : T.P. Saravanel & 3 others  
NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others  
UNDER SECTION : 397/398, 402, 406

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

① N. Raja Sekar

Advocate for M/s Ashale Vishnu

Counsel for petitioner or

N. Raja Sekar

2. B. Sarath Babu

Advocate for Rajasekar (R2)

Counsel for Respondent No 3.

B. Sarath Babu

**ORDER**

Shri N Raja Sekar, representing counsel for petitioner present. Shri B Sarath Babu, counsel for R3 present. No representation on behalf of R2. The matter is posted for final hearing. Put up on **03.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)